## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

### LOK SABHA UNSTARRED QUESTION NO. 454.

TO BE ANSWERED ON THE 18<sup>TH</sup> JULY, 2017/ ASHADHA 27, 1939 (SAKA)
STRENGTH OF IPS OFFICERS

### 454. SHRI M. RAJA MOHAN REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the sanctioned strength of Indian Police Services (IPS) officers for the State of Andhra Pradesh as on date;
- (b) the vacancies at present; and
- (c) the time by which the said vacancies are likely to be filled up?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

- (a)& (b): As on 01.01.2017, 120 IPS officers are in-position against authorised strength of 144 officers in IPS cadre of Andhra Pradesh. As such, there are 24 vacancies in IPS cadre of Andhra Pradesh as on 01.01.2017.
- (c): Vacancies in the service are caused due to factors such as retirement, resignation, death, removal from service etc.. All these factors are recurring in nature and relative with the rate of recruitment. Every year approximately 150 IPS officers are recruited. The rise of vacancies and the recruitment are relative and continuous process.

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